

costs excluding transportation costs have been allowed to M/s. Glaxo Labs. Pvt. Ltd. while fixing the prices. In respect of the drugs meant for their captive use such expenses have not been allowed.

**Profit on formulation of M/s. Glaxo Labs.**

996. SHRI RAM BHAGAT PASWAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the pre-tax profit on formulation activity of M/s. Glaxo Labs; and

(b) the percentage of price reduced by M/s. Glaxo Labs, after Government asked them to reduce the price thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Total profit before tax of M/s. Glaxo Labs, for the year 1981-82 is Rs. 8 crores. Separate profit on formulation activity is not available.

(b) The prices of Schedule-V Multi-vitamin formulations produced by M/s. Glaxo Labs, were fixed for the first time on the 12th August, 1983. M/s. Glaxo Labs, have reported compliance with the prices of Multi-vitamin formulations as announced by the Government.

**Disconnection of street lights by anti-social elements in Pushp Vihar, New Delhi**

997. SHRI RAM PUJAN PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that connections of street light poles provided by the D.E.S.U. in Pushp Vihar, New Delhi, are being disconnected by anti-social elements by removing jumpers of poles;

(b) whether some of the officials of D. E. S. U, caught some of the persons red handed recently;

(c) if so, what are the details thereof; and

(d) the action taken by the D.E.S.U. authorities against culprits in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD, KHAN): (a) to (d) D.E.S.U. have reported that they have received some complaints of disconnecting the jumpers at bottom entry points of the street lighting poles installed in front of garrages of block No. 127 Sector-I, Pushp Vihar, New Delhi. They have not caught any miscreant red handed. They have lodged complaint with the police for appropriate action. They have also instructed their concerned staff to exercise more vigilance against such undesirable acts by miscreants.

**Supply of LPG through Pipelines**

998. SHRI SANTOSH KUMAR SAHU: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal under Government's consideration to supply LPG to consumers through pipeline; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM AND IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) Indian Oil Corporation is currently examining the scope of supply of LPG through pipelines to the domestic complex at NOIDA (New Okhla Industrial Development Area).

**Saudi loan for implementing Super Thermal Power Projects**

999. SHRI SANTOSH KUMAR SAHU: Will the Minister of ENERGY be pleased to state:

(a) whether Government have any proposal to take Saudi loan for implementing some super thermal power projects;